

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF RPA FERRO – INDUSTRIES PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	RPA FERRO-INDUSTRIES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	18/03/2005
3.	Authority under which corporate debtor is incorporated / registered	RoC-Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27100MH2005PTC152076
5.	Address of the registered office and principal office (if any) of corporate debtor	303, SVP Road, Khetwadi, Mumbai, Maharashtra - 400004
6.	Insolvency commencement date in respect of corporate debtor	15/03/2022 (The order was passed by Hon'ble NCLT, Mumbai Bench on 15/03/2022, the certified copy of which was received by IRP on 25/03/2022).
7.	Estimated date of closure of insolvency resolution process	11/09/2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Kumar Rajan Reg. Nos. IBB/PA-002/IP-N00658/2018-2019/12116
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: Flat No. 702, Wing 3 Ahad Euphria, Sarjapur Main Road, Chikkanalli, Bangalore, Karnataka ,560035. E-Mail: kumar.raj@rpaferro.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: RBSA Advisors, 912, Venus Atlantis Corporate Park, Prahaladnagar, Ahmedabad, Gujarat - 380015 E-Mail: RBSA.Advisors@gmail.com
11.	Last date for submission of claims	08/04/2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: http://www.insolvencyinindia.gov.in/IRP Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of **RPA Ferro Industries Private Limited** on 15/03/2022, the certified copy of which was received by IRP on 25/03/2022.

The creditors of RPA Ferro Industries Private Limited, are hereby called upon to submit their claims with proof on or before **8th April, 2022** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 28/03/2022
Place: Bengaluru


Kumar Rajan
Interim Resolution Professional
For RPA Ferro Industries Private Limited
Reg. Nos. IBB/PA-002/IP-N00658/2018-2019/12116